

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-21/2008(Pt.)/2617/A.**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Ito Basar,  
Registrar, Gauhati High Court,  
Itanagar Permanent Bench, Naharlagun.

Dated Guwahati, 27<sup>th</sup> April, 2022

Sub:- **Casual leave.**

Ref:- Letter dated 19.04.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 18.04.2022**, as prayed for.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008(Pt.)/2618/A, dated 27.04.2022**

Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

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